CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

No. L-1/44/2010-CERC

Coram:

Shri Jishnu Barua, Chairperson Shri I.S. Jha, Member Shri Arun Goyal, Member Shri P.K. Singh, Member

Date of Order: 6th December 2023

In the matter of:

Determination of revised Point of Connection (PoC) rates for the period of October 2016 to December 2016 (Q3) and January 2017 to March 2017 (Q4) in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

- 1. National Load Despatch Centre, New Delhi
- 2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "2010 Sharing Regulations") came into effect from 1.7.2011.

- The National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses for each financial year under the 2010 Sharing Regulations. Further, as per Regulation 17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-
 - (a) Approved Basic Network Data and Assumptions, if any;

- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period:
- (e) YTC detail (information submitted by the transmission licensees covered under this Regulation and computation by the Implementing Agency);
- (f) Zone-wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule
- 3. The Commission vide its Orders dated 19.10.2016 and 27.01.2017 had approved the slab rates for PoC Charges towards "LTA/MTOA, STOA", Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period October 2016 to December 2016 (Q3) and January 2017 to March 2017 (Q4) based upon aforementioned data.
- 4. Subsequent to the aforesaid Order, the Commission had issued an Order dated 15th December 2022 in petition no. 153/MP/2019, 206/MP/2019, 225/MP/2019, and 291/MP/2019 vide which the Commission with regard to the refund of amounts collected by PGCIL towards PoC charges, charged towards share allocation from Bhakra Beas Management Board (BBMB) to the participating states, quoted as under:
 - "15. We note that the while determining Point of Connection (PoC) rates and transmission losses for the period of April to June, 2017, the Commission vide its order dated 28.4.2017 observed that the assets of BBMB and LTA in respect of BBMB shall not be included under PoC mechanism, and the view on inclusion of these assets under PoC shall be taken after determination of final tariff of these assets.
 - 16. We also observe that Bhakra Beas Management Board had approached this Commission vide Petition No. 16/TT/2017 for approval of tariff of its transmission system for the period 2014-19. Commission vide order dated 9.1.2019 in Petition No. 16/TT/2017 has observed the following:
 - 17. The dispute of payment of transmission charges for BBMB system is limited to the period October 2016 March 2017, for which POC rates were notified prior to our Order dated 28.4.2017, considering LTA equivalent to allocated power from BBMB projects. Inclusion of YTC of BBMB assets and share of Rajasthan, Haryana, Punjab and

Himachal Pradesh from BBMB stations has already been discontinued for the computation of transmission charges from Q1 of 2017-18. Since, we have already taken a view with respect to non-consideration of transmission system of BBMB and LTA in respect of BBMB projects under POC, we hereby direct NLDC, POSOCO to revise the PoC calculations for Quarter-3 and Quarter-4 of 2016-2017 after excluding the transmission charges towards transmission system of BBMB and LTA for BBMB projects, and submit the same to Commission within 1 month of issue of this Order, to enable issuance of revised Orders by Commission for respective quarters.

18. The Petitioners have also prayed that PGCIL be directed to pay an interest of 18% per annum on the refund amounts. We are of the view that PoC bills have been raised in accordance with the Orders of Commission for respective quarters. PGCIL in its capacity as CTU raised the POC bills in accordance with the 2010 Sharing regulations on behalf of all ISTS licensees, as per RTA issued by RPCs. The transmission charges so collected from DICs are reimbursed to various ISTS licensees in accordance with the 2010 Sharing regulations. The POC rates are determined in a manner that Yearly transmission charges are recovered fully and exactly. We find that the act of the PGCIL was based on the order of this commission, further, it is not the case that PGCIL wrongly appropriated the transmission charges recovered from the Petitioners and allegations of wrongful gain cannot be even presumed. In fact, it is only after Implementing Agency (NLDC) revises the calculation for the two quarters (October 2016 - March 2017), it would be clear as to what shall be the revised POC charges for the Petitioners. Therefore, the prayer of the Petitioners for the payment of interest of 18 % per annum on the refund amounts is unwarranted and is disallowed."

As per above, the Commission directed NLDC to revise the PoC calculations for Quarter-3 and Quarter-4 of FY 2016-2017 after excluding the transmission charges towards transmission system of BBMB and LTA for BBMB projects, and submit the same to Commission.

- 5. In view of the above, the Implementing Agency vide its letter dated 11.01.2023 has submitted the revised slab rates for PoC Charges towards "LTA/MTOA" for the Application Period October 2016 to December 2016 (Q3) and January 2017 to March 2017 (Q4), after excluding the transmission charges of BBMB and LTA for BBMB projects.
- 6. We have examined the aforesaid data as submitted by the Implementing Agency. We find that the calculations submitted by the Implementing Agency have been done as per 2010 Sharing Regulations and amendments thereof and Order dated 15th December 2022 in Petition Nos. 153/MP/2019, 206/MP/2019, 225/MP/2019 and 291/MP/2019.
- 7. In light of the above, we approve the revised slab rates as submitted by the

Implementing Agency for PoC Charges towards "LTA/MTOA", payable by each DIC for the Application Period October 2016 to December 2016 (Q3) and January 2017 to March 2017 (Q4). All other parameters shall be governed by CERC Orders dated 19.10.2016 and 27.01.2017.

- 8. The revised slab rates for PoC Charges towards "LTA/MTOA for the Application Period October 2016 to December 2016 (Q3) and January 2017 to March 2017 (Q4) are provided in Annexure I and Annexure-II respectively.
- 9. We also direct the Implementing Agency to publish the revised PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.
- 10. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

Sd/Sd/Sd/(P.K. Singh)(Arun Goyal)(I.S. Jha)(Jishnu Barua)MemberMemberChairperson

Annexure-I

Revised PoC Rates for LTA/MTOA billing

Slabs for PoC Rates - Northern Region (Oct'16-Dec'16)						
SI. No.	Name of Entity	Name of Entity PoC Slab Rate (Rs./MW/Month)		HVDC Charges Rate for NR (Rs./MW/Month)		
1	Rajasthan	344553	26220	19771		
2	Haryana	312832	26220	19771		
3	Uttar Pradesh	281111	26220	19771		
4	Uttarakhand	249390	26220	19771		
5	Lanco Budhil	217669	26220	19771		
6	Anpara-C	185948	26220	19771		
7	Karcham Wangtoo	154227	26220	19771		
8	Punjab	154227	26220	19771		
9	Delhi	122506	26220	19771		
10	AD hydro	90785	26220	19771		
11	Chandigarh	90785	26220	19771		
12	Himachal Pradesh	90785	26220	19771		
13	Jammu & Kashmir	90785	26220	19771		

	Slabs for PoC Rates - North Eastern Region (Oct'16-Dec'16)						
SI. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Mont h)			
1	Assam	344553	26220	7233			
2	Meghalaya	344553	26220	7233			
3	Mizoram	344553	26220	7233			
4	Nagaland	344553	26220	7233			
5	Manipur	185948	26220	7233			
6	Arunachal Pradesh	154227	26220	7233			
7	Tripura	90785	26220	7233			

Slabs for PoC Rates - Eastern Region (Oct'16-Dec'16)							
Name of Entity		PoC Slab Rate (Rs./MW/Month	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)			
1	West Bengal	249390	26220	7233			
2	Bihar	217669	26220	7233			
3	Odisha	217669	26220	7233			
4	DVC	185948	26220	7233			
5	GMR Kamalanga	185948	26220	7233			
6	Jharkhand	185948	26220	7233			
7	MPL	154227	26220	7233			
8	Bangladesh	122506	26220	7233			
9	Farakka	90785	26220	7233			
10	Sikkim	90785	26220	7233			

Slabs for PoC Rates - Southern Region (Oct'16-Dec'16)							
SI. No.	Name of Entity Charges Rate Rate to						
1	Andhra Pradesh	344553	26220	16258			
2	Karnataka	344553	26220	16258			
3	Telangana	249390	26220	16258			
4	Kerala	185948	26220	16258			
5	Tamilnadu	154227	26220	16258			
6	Thermal Powertech	154227	26220	16258			
7	SEPL	122506	26220	16258			
8	Goa-SR	90785	26220	16258			
9	Puducherry	90785	26220	16258			

	Slabs for PoC Rates -Western Region (Oct'16-Dec'16)						
SI. No.	Name of Entity	Slab Rate (Rs./MW/ Month)	Reliability Support Charges Rate (Rs./MW/ Month)	HVDC Charges Rate for WR (Rs./MW/ Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana)		
1	Goa-WR	344553	26220	7233			
2	Jindal Power Limited	344553	26220	7233			
3	Maharashtra	344553	26220	7233			
4	Maruti CCPL	344553	26220	7233			
5	MB Power	344553	26220	7233			
6	ACBIL	312832	26220	7233			
7	APL Mundra	281111	26220	7233	Rs. 287711355 / month		
8	Gujarat	249390	26220	7233			
9	Spectrum Coal & Power Limited	185948	26220	7233			
10	Chhattisgarh	154227	26220	7233			
11	Korba	154227	26220	7233			
12	Madhya Pradesh	154227	26220	7233			
13	D&D	122506	26220	7233			
14	DNH	122506	26220	7233			
15	Torrent	90785	26220	7233			

Annexure II

Revised PoC Rates for LTA/MTOA billing

	Slabs for PoC Rates - Northern Region (Jan'17-Mar'17)						
SI. No.	Name of Entity PoC Slab Rate (Rs./MW/Month)		Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)			
1	Rajasthan	341654	26948	21040			
2	Haryana	277347	26948	21040			
3	Anpara-C	245193	26948	21040			
4	Uttar Pradesh	245193	26948	21040			
5	Uttarakhand	213040	26948	21040			
6	Delhi	148733	26948	21040			
7	Karcham Wangtoo	148733	26948	21040			
8	Lanco Budhil	116579	26948	21040			
9	Punjab	116579	26948	21040			
10	AD hydro	84425	26948	21040			
11	Chandigarh	84425	26948	21040			
12	Himachal Pradesh	84425	26948	21040			
13	Jammu & Kashmir	84425	26948	21040			

	Slabs for PoC Rates - North Eastern Region (Jan'17-Mar'17)						
SI. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)			
1	Assam	341654	26948	8935			
2	Meghalaya	341654	26948	8935			
3	Mizoram	341654	26948	8935			
4	Nagaland	341654	26948	8935			
5	Manipur	148733	26948	8935			
6	Arunachal Pradesh	116579	26948	8935			
7	Tripura	84425	26948	8935			

	Slabs for PoC Rates - Eastern Region (Jan'17-Mar'17)							
SI. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)				
1	GMR Kamalanga	341654	26948	8935				
2	West Bengal	341654	26948	8935				
3	Bihar	309501	26948	8935				
4	Odisha	245193	26948	8935				
5	DVC	213040	26948	8935				
6	Jharkhand	180886	26948	8935				
7	Bangladesh	116579	26948	8935				
8	Farakka	116579	26948	8935				
9	MPL	116579	26948	8935				
10	Sikkim	84425	26948	8935				

	Slabs for PoC Rates - Southern Region (Jan'17-Mar'17)						
SI. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)			
1	Andhra Pradesh	341654	26948	17882			
2	Karnataka	341654	26948	17882			
3	Telangana	277347	26948	17882			
4	Kerala	213040	26948	17882			
5	Tamilnadu	180886	26948	17882			
6	Thermal Powertech	148733	26948	17882			
7	SEPL	116579	26948	17882			
8	Goa-SR	84425	26948	17882			
9	Puducherry	84425	26948	17882			
10	Udupi Power Corporation Limited	84425	26948	17882			

	Slabs for PoC Rates -Western Region (Jan'17-Mar'17)						
SI. No.	Name of Entity	Slab Rate (Rs./MW/ Month	Reliability Support Charges Rate (Rs./MW/ Month)	HVDC Charges Rate for WR (Rs./MW/ Month)	HVDC Charges for Mundra – Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana)		
1	ACBIL	341654	26948	8935			
2	Maharashtra	341654	26948	8935			
3	Maruti CCPL	341654	26948	8935			
4	MB Power	341654	26948	8935			
5	Goa-WR	309501	26948	8935			
6	APL Mundra	277347	26948	8935	Rs. 287144881 / month		
7	Gujarat	277347	26948	8935			
8	Jindal Power Limited	277347	26948	8935			
9	Spectrum Coal & Power Limited	213040	26948	8935			
10	Chhattisgarh	180886	26948	8935			
11	Korba	148733	26948	8935			
12	Madhya Pradesh	148733	26948	8935			
13	D&D	116579	26948	8935			
14	DNH	84425	26948	8935			
15	Torrent	84425	26948	8935			